

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1524
ANSWERED ON 04.12.2024

SCHEMES FOR MINORITIES IN CHHATTISGARH

1524. SHRI RADHESHYAM RATHIYA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the names of the schemes being implemented for the minorities in Chhattisgarh in 2024;
- (b) the name of the schemes proposed by the Government for minorities in Raigarh Parliamentary Constituency;
- (c) whether the said schemes are being formulated; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (d): The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society. Ministry of Minority Affairs specifically implements various schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities, these schemes are implemented across the country and not state specific. The Schemes/ programmes implemented by the Ministry are as under:

1. Educational Empowerment Schemes

- i. Pre-Matric Scholarship Scheme
- ii. Post Matric Scholarship Scheme
- iii. Merit-cum-Mean based Scholarship Scheme

2. Employment and Economic Empowerment Schemes

i) **Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS):** PM VIKAS scheme comprises of the following components which target to improve employability and support in generating better livelihood opportunities for the targeted beneficiaries.

- a) Skilling and Training component
- b) Women Leadership and Entrepreneurship component
- c) Education support component (for school dropouts)

Further, the scheme targets to promote credit and market linkages for the beneficiaries.

ii) **National Minorities Development and Finance Corporation (NMDFC)** : NMDFC provides concessional loan to “Backward sections” amongst the notified minorities for self employment, income generation activities under its schemes of Term loan, Education loan, Virasat scheme & Micro Finance scheme through State Channelizing Agencies (SCAs) nominated by respective State Govt./ UT Administration and Canara Bank.

3. Infrastructure Development Scheme

i) Pradhan Mantri Jan Vikas Karyakram (PMJVK) : To Develop community infrastructure in the Minority Concentration areas of the country in the sectors viz. Health, Skill Development, Women Centric Projects, Drinking water and Supply, Sanitation and Sports.

4. Special Schemes

Jiyo Parsi: A Scheme for reversing the population decline of Parsis in India.

The details of these schemes are available on the website of the Ministry www.minorityaffairs.gov.in.
